

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s. Nathella Sampath Jewellery Pvt Ltd

PETITION NUMBER : CP/129/IB/2018

APPLICATION NUMBER : a) IA/557(CHE)/2021
b) IA(IBC)/957(CHE)/2021
c) IA(IBC)/966(CHE)/2021

ORDER

210)(a)IA/557(CHE)/2021 IN CP/129/IB/2018

Ld. Sr. Counsel Mr. S. Ravi for the Applicant. Ld. Counsel for the Respondents is present.

Pleadings are complete.

Case is posted for hearing on **19.04.2024**.

210)(b)IA(IBC)/957(CHE)/2021 IN CP/129/IB/2018

Ld. Counsel Ms. Dhanya Dheekshitha for the Applicant. Ld. Counsel for the Respondents is present.

Pleadings are complete.

Case is posted for hearing on **19.04.2024**.

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210)(c)IA(IBC)/966(CHE)/2021 IN CP/129/IB/2018

Ld. Counsel Ms. Dhanya Dheekshitha for the Applicant. Ld. Counsel for the Respondents R3 to R5 is present. Ld. PCS Mr. Gaurav Kumar for R1 and R2.

In this case, Ld. PCS Mr. Gaurav Kumar stated that the case is posted on 27.02.2024 and objected that the amendment application may not be allowed.

List the application on **27.02.2024** for hearing.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)